



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu.

Notification
Jammu, the 2nd of January, 2018.

SRO O2 .- In exercise of the powers conferred by section 19 of the Jammu and Kashmir Sikh Gurdwaras and Religious Endowment Act, 1973, the Government hereby direct that following amendments shall be made in the Jammu and Kashmir Sikh Gurdwaras and Religious Endowment Rules, 1975; namely:-

Table figuring below sub-rule (1) of rule 36 shall be substituted by the following :

Jammu Division		Kashmir Division	
Jammu and Samba	4 candidates	Srinagar, Ganderbal, Leh and Kargil	2 candidates
Rajouri	1 candidate	Budgam	1 candidate
Poonch	1 candidate	Anantnag and Kulgam,	1 candidate
Kathua	1 candidate	Pulwama, Shopian	1 candidate
Udhampur/ Doda/ Kistwar/ Reasi/ Ramban	1 candidate	Baramulla and Bandipora	1 candidate
		Kupwara	1 candidate
Total	8	Total	7

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

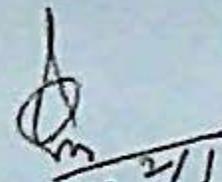
No.LD(Lit)2015/115-HC/Rev

Dated 02.01.2018

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Principal Secretary to Hon'ble Governor.
3. Principal Secretary to Hon'ble Chief Minister.
4. Financial Commissioner (Rev), J&k.

5. Commissioner Secretary to Government, General Administration Department.
6. Commissioner Secretary to Government, Revenue Department.
7. All Deputy Commissioners.
8. Director information, J&K.
9. Private Secretary to Chief Secretary.
10. Private Secretary to Secretary to Government , Department of Law, Justice and Parliamentary Affairs.
11. Private Secretary to Hon'ble Minister for Law and Justice.
12. Chairman, J&K Sikh Gurdwara Prabadhank Board, Srinagar.
13. President, J&K State Gurdwara Prabandhak Board.
14. General Manager, Government Press Jammu for publication in Government Gazette.
15. Private Secretary to Secretary to Government , Department of Law, Justice and Parliamentary Affairs.
16. Private Secretary to Secretary to Government , Department of Law, Justice and Parliamentary Affairs.
17. SRO Section, Department of L,J and PA(w.7.s.c).



(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer